

Increase in Prices of Remington Type Writers

2382. SHRI H. N. NANJE
GOWDA;

SHRI DHARAM DAS
SHASTRI;
SHRI K. LAKKAPPA;

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that M/s. Remington Rand of India had been arbitrarily raising the prices of various typewriters manufactured by them;

(b) if so, the increase in prices of the typewriters year to year for the last 10 years;

(c) whether Government propose to review the present price structure of the Remington Rand of India so as to bring it to a reasonable level; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Messrs Remington Rand of India have reported that they have been raising the price of typewriter mainly on account of increase in cost of raw-materials, labour costs and repair and maintenance costs.

(b) The price of typewriters for sale to the public during the past 10 years as reported by Remington Rand are given below:—

		Model 23	29.94 cms. (11")	38.10 cms. (15")	50.80 cms. (20")	68.58 cms. (27")
Jan.	1971	.	1500	1660	2095	2640
	1972	.	1500	1660	2095	2640
	1973	.	1575	1745	2200	2770
	1974	.	1735	1875	2365	2980
	1975	.	2195	2375	2990	3775
	1976	.	2195	2375	2990	3775
MODEL 76 :						
	1977	.	2305	2495	3080	3890
	1978	.	2305	2495	3080	3890
	1979	.	2450	2650	3275	4135
	1980	.	2650	2785	3440	4550
PORTABLE TYPEWRITERS :						
Jan.	1976	.	1200			
	1977	.	1200			
	1978	.	1200			
	1979	.	1200			
	1980	.	1300			

(c) and (d) There is no statutory control on the price of typewriters. There is no proposal under consideration for reviewing the present price structure of typewriters.

जनता कार के विनिर्माण के लिए फ्रांसीसी सहयोग

2383. श्री हीरा लाल द्वार० परमर :

श्री चन्द्र देव प्रसास वर्मा :

श्री बी० एस० विजय राघवन :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सार्वजनिक क्षेत्र में जनता कार के विनिर्माण का एक प्रस्ताव सरकार के विचाराधीन है ;

(ख) यदि हां, तो क्या सरकार ने फ्रांस से तकनीकी ब्यौरा और सम्भावित सहयोग की शर्तों को भेजने का अनुरोध किया है ;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि शर्तें अभी तक प्राप्त नहीं हुई हैं तो उनके कब तक प्राप्त हो जाने की आशा है ; और

(घ) इस जनता कार परियोजना को कब से प्रारम्भ किए जाने की संभावना है ?

उद्योग मंत्रालय में उपमंत्री (श्री पी० ए० संगमा) : (क) सरकार का विचार सरकारी क्षत्र में यात्री कारें बनाने का है ।

(ख) से (घ) सरकार ने मारुति लिमिटेड जिसे अपने अधिकार में ले लिया है, के उपक्रमों का इस्तेमाल करके प्रतिवर्ष 1,00,000 यात्री कारें तथा 30,000 से 40,000 तक वाणिज्यिक गाड़ियां बनाने के लिये एक कारखाना स्थापित करने हेतु फ्रांसीसी मोटर कंपनियों सहित विभिन्न विदेशी मोटर गाड़ी निर्माताओं से प्रस्ताव आमंत्रित किये हैं । विभिन्न कंपनियों से 31-12-1980

तक विस्तृत प्रस्ताव प्रस्तुत करने के लिये अनुरोध किया गया है । प्रस्तावों के प्राप्त होने और उस पर विचार हो जाने के पश्चात् परियोजना के कार्यान्वयन पर निर्णय किया जाएगा ।

Appointment of Central Vigilance Commissioner

2384. SHRI R. K. MAHALGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the post of Central Vigilance Commissioner is vacant since May 1, 1980;

(b) if so, the reasons thereof;

(c) how many complaints are pending in the office of the Central Vigilance Commissioner during the last six months; and

(d) the reason for the delay in making this appointment and when the new Central Vigilance Commissioner would be appointed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (d) Shri M. G. Pimputkar the then Central Vigilance Commissioner, relinquished charge of his post on June 9, 1980. The process of selecting his successor was initiated immediately thereafter. However, having regard to the importance of the post and the sensitive nature of duties attached thereto, the process of selecting a new Central Vigilance Commissioner, inevitably took some time. The new Central Vigilance Commissioner, namely Shri R. K. Trivedi, has since taken over charge of the post with effect from 30-10-1980 (AN).

The Commissioners for Departmental Enquiries attached to the Commission continued to submit their reports during the absence of the Central Vigilance Commissioner. Likewise, the CBI/Chief Vigilance Officers of various Departments continued to carry out their investigations during the said period. However, 267 complaints and 562 investigation cases